IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 4
IB-74/ND/2022

IN THE MATTER OF:
Rishi Pal Ruhil ... Applicant

Order under Section 94(1).

Order delivered on 07.02.2022

Coram:
MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Pulkit Deora, Mr. Arnav Vidyarthi, Advocates

ORDER

IB-74/ND/2022 is an application filed by Personal Guarantor U/Sec.94(1) of the IB Code. Mr. Vijay Kumar Narang, bearing Registration No. IBBI/IPA-001/IP-P-02064/2020-2021/13300, E.mail ID: vijaynarang57@gmail.com has been appointed as Resolution Professional and his Declaration is also on record. RP to file appropriate report before next date of hearing. Interim-moratorium period is deemed to have been initiated from 19.01.12022, the date of filing of the application.

List on **14.04.2022**.

-Sd-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

-Sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

MUKESH